

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal the 21st August, 2019

No. HCM/C-54/2013-RC(J)/ 18016 : In partial modification of the earlier Order No. 41 bearing No.HCM/C-54/2013-RC(J), dated 22nd May, 2019, Hon'ble the Chief Justice is pleased to rename the "Family Court Committee" appearing in Sl. No. 25 of the earlier Order No. 41 as "**High Court of Manipur Committee for Sensitization of Family Court Matters**".

By Order, etc.

A. Guneshwar Sharma

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. All the District & Sessions Judge, Manipur.
2. The Registrar (Judicial)/i/c(Administration), High Court of Manipur.
3. The Judge, Special Court (ND&PS)/ND&PS(FTC), Manipur.
4. All the Judges, Family Courts of Manipur.
5. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
6. The Member Secretary, MASLSA, Lamphelpat.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justict, High Court of Manipur.
10. All the Assistant Registrars/L.R.O/Sr. Grade Stenographer, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice L.S. Jamir.
12. The P.S to Hon'ble Mr. Justice Kh. Nobin.
13. The P.S to Hon'ble Mr. Justice M.V. Muralidaran.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. The Concerned File.
